

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

MP/ CP(IB) 50 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2020

Name of the Company:

Pramod Agarwal  
V/s  
The Madhya Pradesh State Mining  
Corporation Ltd

Section:

9 of the Insolvency and Bankruptcy Code


**ORDER**

No one appeared for the Parties.

List the matter on 11.12.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 9th day of October 2020.

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)